

R E V I S E D

ITEM NO.501

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.9486-9487/2019

CENTRAL ORGANISATION FOR RAILWAY ELECTRIFICATION

Appellant(s)

VERSUS

M/S ECI SPIC SMO MCML (JV) A JOINT VENTURE COMPANY

Respondent(s)

(With IA No.167913/2024 - INTERVENTION APPLICATION, IA No.129202/2023 - INTERVENTION APPLICATION and IA No.124104/2023 - INTERVENTION APPLICATION)

WITH S.L.P.(C) No.6125/2021 (IV-A)

S.L.P.(C) No.15936/2020 (XIV)

(With IA No.134969/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) No.9462/2022 (IV-A)

(With IA No.114639/2022 - APPLICATION FOR PERMISSION, IA No.75755/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.63863/2024 - INTERVENTION APPLICATION, IA No.240734/2023 - INTERVENTION APPLICATION, IA No.184011/2023 - INTERVENTION APPLICATION, IA No.129212/2023 - INTERVENTION APPLICATION, IA No.128075/2023 - INTERVENTION APPLICATION, IA No.124089/2023 - INTERVENTION APPLICATION, IA No.108256/2023 - INTERVENTION APPLICATION, IA No.185828/2022 - INTERVENTION APPLICATION, IA No.75756/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.21131/2023 (XIV)

(With I.R. and IA No.192976/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No.7086/2024 (XV)

(With IA No.41786/2024-CONDONATION OF DELAY IN FILING and IA No.41789/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.41790/2024-EXEMPTION FROM FILING O.T. and IA No.41788/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.13670/2024 (XVII)

(With IA No.89448/2024-CONDONATION OF DELAY IN FILING and IA No.89451/2024-EXEMPTION FROM FILING O.T.)

Date : 28-08-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

**For Appellant(s)
CA 9486-87/2019**

**Mr. R Venkataramani, AG
Mr. K.M. Nataraj, ASG
Mr. Amrish Kumar, AOR
Mr. Sharath Nambiar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Saurav Roy, Adv.
Mr. Aaditya Dixit, Adv.**

SLPC 6125/2021

**Mr. Arvind Kamath, ASG
Mr. Pai Amit, AOR
Ms. Pankhuri Bhardwaj, Adv.
Mr. Nikit Bala, Adv.
Mr. Abhiyudaya Vats, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Kushal Dube, Adv.
Ms. Ranu Purohit, Adv.
Ms. Bhavana Duhoon, Adv.
Mr. Tathagata Dutta, Adv.**

SLPC 15936/2020

**Mr. S. Ravi Shankar, AOR
Ms. Yamunah Nachiar, Adv.
Ms. Ruhini Dey, Adv.
Ms. Meghna Mukherjee, Adv.**

SLPC 9462/2022	Mr. Neeraj Kishan Kaul, Sr. Adv. Mr. Sanjeev Kapoor, Adv. Mr. Madhav Khosla, Adv. Mr. Samar Kachwaha, Adv. Mr. Rohit Ghosh, Adv. Mr. Ritwik Mohapatra, Adv. Mr. Varun Tyagi, Adv. Mr. Toshiv Goyal, Adv. Mr. Dhruv Sharma, Adv. M/s. Khaitan & Co.
SLPC 21131/2023	Mr. Guru Krishnakumar, Sr. Adv. Mr. Balaji Srinivasan, AOR Mr. Vishwaditya Sharma, Adv. Mr. Ashwin K, Adv. Mr. Vishesh Goel, Adv. Ms. Harsha Tripathi, Adv. Mr. Shreyas Ranjan, Adv. Mr. Aditya Nath, Adv.
D.7086/2024	Mrs. Madhavi Divan, Sr. Adv. Mr. S.K. Gangele, Sr. Adv. Ms. Ritu Gangele, Adv. Ms. Priya Sharma, Adv. Mr. Prathvi Raj Chauhan, AOR Mr. Suyansh Mohan Guru, Adv. Mr. Arjun Sain, Adv. Ms. Shivani Jain, Adv.
D.13670/2024	Mr. Anand Padmanabhan, Sr. Adv. Mrs. Prabha Swami, Adv. Ms. Divya Swami, Adv. Mr. Nikhil Swami, AOR
For Respondent(s)	Mr. Tushar Mehta, SG Mr. Amrish Kumar, AOR Mr. K.M. Nataraj, ASG Mr. Ganesh Chandru, Adv. Mr. Siddharth Agrawal, AOR Mr. Shashwat Dhyani, Adv. Mr. Vinayak Sharma, Adv.

Mr. Gourab Banerji, Sr. Adv.
Mr. George Pothan Poothicote, Adv.
Ms. Manisha Singh, Adv.
Mr. Prakarsh Kumar, Adv.
Mr. Ashu Pathak, Adv.
Ms. Jyoti Singh, Adv.
Mr. T.S. Sundaram, Adv.
Mr. Venkata Supreeth, Adv.
Mr. Mohit Pandey, Adv.
Mr. Rakesh Talukdar, Adv.
Mr. S.P. Mukherjee, Adv.
Ms. Raka Chatterjee, Adv.
Mr. Arunava Mukherjee, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Rohan Talwar, Adv.
Mr. Pranjit Bhattacharya, Adv.
Dr. Sunil Mittal, Adv.
Ms. Anu Tiwari, Adv.
Mr. Chirag Nayak, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. Pranav Saigal, Adv.
Mr. E.C. Agrawala, AOR

Mr. Dhruv Tamta, AOR
Mr. Suman K Doval, Adv.
Mr. Nishchay Dutt, Adv.

Mr. Somiran Sharma, AOR
Mr. Suryanu Sengupta, Adv.
Mr. Dhruvajit Saikia, Adv.

Mr. S. Mukunth, Sr. Adv.
Mrs. Prabha Swami, Adv.
Ms. Divya Swami, Adv.
Mr. Nikhil Swami, AOR

Mr. Subodh Kumar Pathak, Adv.
Mr. Dharmendra Kumar Sinha, AOR
Mr. Shashiranjana, Adv.
Mr. Pawan Kumar Sharma, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.
Mr. A. Raghunath, AOR
Mrs. Siya Choudhary, Adv.

Mr. Nakul Dewan, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.
Mr. Meher Tandon, Adv.
Ms. Tansi Fotedar, Adv.
Mr. Satyendra Saharan, Adv.
Mr. Sathvik Chandrashekar, Adv.
Ms. Harsha Tripathi, Adv.
Mr. Shreyas Ranjan, Adv.
Mr. Aditya Nath, Adv.

Mr. Anirudh Krishnan, Adv.
Mr. Shiva Krishnamurti, Adv.
Mr. Ramkishore Karnam, Adv.
Mr. Mohit Kumar, Adv.
Mr. Anirudh Ramkumar, Adv.
Mr. Anuraag Rajagopalan, Adv.
Ms. Garima Jain, AOR

Mr. Sulaiman Mohd Khan, Adv.
Mrs. Taiba Khan, Adv.
Mr. Bhanu Malhotra, Adv.
Mr. Gopeshwar Singh Chandel, Adv.
Mr. Abdul Bari Khan, Adv.
Mr. Rohit Amit Sthalekar, AOR

Mr. Anilendra Pandey, Adv.
Mr. Rajiv Kumar Ranjan, Adv.
Mr. Priyanshu Upadhyay, Adv.
M/s. Ranjan & Company

Mr. Saurav Aggarwal, Adv.
Ms. Sonali Jaitley Bakhshi, Adv.
Mr. Jaiyesh Bakhshi, Adv.
Mr. Ravi Tyagi, Adv.
Mr. Gaurav Mishra, Adv.
Ms. Neetu Devrani, Adv.
Mr. Anubhav Yadav, Adv.
Mr. Sahil Dhawan, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The Interlocutory Applications for intervention, including IA No EA-SCIN01-13371-2024 in Civil Appeal Nos 9486-9487 of 2019 for intervention, are allowed.
- 2 Put up for further hearing tomorrow (29 August 2024) as a part heard matter.

(CHETAN KUMAR)
A.R. -cum-P.S.

(POOJA SHARMA)
Court Master

ITEM NO.501

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.9486-9487/2019

CENTRAL ORGANISATION FOR RAILWAY ELECTRIFICATION

Appellant(s)

VERSUS

M/S ECI SPIC SMO MCML (JV) A JOINT VENTURE COMPANY

Respondent(s)

(With IA No.167913/2024 - INTERVENTION APPLICATION, IA No.129202/2023 - INTERVENTION APPLICATION and IA No.124104/2023 - INTERVENTION APPLICATION)

WITH S.L.P.(C) No.6125/2021 (IV-A)

S.L.P.(C) No.15936/2020 (XIV)

(With IA No.134969/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) No.9462/2022 (IV-A)

(With IA No.114639/2022 - APPLICATION FOR PERMISSION, IA No.75755/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.63863/2024 - INTERVENTION APPLICATION, IA No.240734/2023 - INTERVENTION APPLICATION, IA No.184011/2023 - INTERVENTION APPLICATION, IA No.129212/2023 - INTERVENTION APPLICATION, IA No.128075/2023 - INTERVENTION APPLICATION, IA No.124089/2023 - INTERVENTION APPLICATION, IA No.108256/2023 - INTERVENTION APPLICATION, IA No.185828/2022 - INTERVENTION APPLICATION, IA No.75756/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.21131/2023 (XIV)

(With I.R. and IA No.192976/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No.7086/2024 (XV)

(With IA No.41786/2024-CONDONATION OF DELAY IN FILING and IA No.41789/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.41790/2024-EXEMPTION FROM FILING O.T. and IA No.41788/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.13670/2024 (XVII)

(With IA No.89448/2024-CONDONATION OF DELAY IN FILING and IA No.89451/2024-EXEMPTION FROM FILING O.T.)

Date : 28-08-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

**For Appellant(s)
CA 9486-87/2019**

**Mr. R Venkataramani, AG
Mr. K.M. Nataraj, ASG
Mr. Amrish Kumar, AOR
Mr. Sharath Nambiar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Raman Yadav, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Saurav Roy, Adv.
Mr. Aaditya Dixit, Adv.**

SLPC 6125/2021

**Mr. Arvind Kamath, ASG
Mr. Pai Amit, AOR
Ms. Pankhuri Bhardwaj, Adv.
Mr. Nikit Bala, Adv.
Mr. Abhiyudaya Vats, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. Kushal Dube, Adv.
Ms. Ranu Purohit, Adv.
Ms. Bhavana Duhoon, Adv.
Mr. Tathagata Dutta, Adv.**

SLPC 15936/2020

**Mr. S. Ravi Shankar, AOR
Ms. Yamunah Nachiar, Adv.
Ms. Ruhini Dey, Adv.**

	Ms. Meghna Mukherjee, Adv.
SLPC 9462/2022	Mr. Neeraj Kishan Kaul, Sr. Adv. Mr. Sanjeev Kapoor, Adv. Mr. Madhav Khosla, Adv. Mr. Samar Kachwaha, Adv. Mr. Rohit Ghosh, Adv. Mr. Ritwik Mohapatra, Adv. Mr. Varun Tyagi, Adv. Mr. Toshiv Goyal, Adv. Mr. Dhruv Sharma, Adv. M/s. Khaitan & Co.
SLPC 21131/2023	Mr. Guru Krishnakumar, Sr. Adv. Mr. Balaji Srinivasan, AOR Mr. Vishwaditya Sharma, Adv. Mr. Ashwin K, Adv. Mr. Vishesh Goel, Adv. Ms. Harsha Tripathi, Adv. Mr. Shreyas Ranjan, Adv. Mr. Aditya Nath, Adv.
D.7086/2024	Mrs. Madhavi Divan, Sr. Adv. Mr. S.K. Gangele, Sr. Adv. Ms. Ritu Gangele, Adv. Ms. Priya Sharma, Adv. Mr. Prathvi Raj Chauhan, AOR Mr. Suyansh Mohan Guru, Adv. Mr. Arjun Sain, Adv. Ms. Shivani Jain, Adv.
D.13670/2024	Mr. Anand Padmanabhan, Sr. Adv. Mrs. Prabha Swami, Adv. Ms. Divya Swami, Adv. Mr. Nikhil Swami, AOR
For Respondent(s)	Mr. K.M. Nataraj, ASG Mr. Ganesh Chandru, Adv. Mr. Siddharth Agrawal, AOR Mr. Shashwat Dhyani, Adv. Mr. Vinayak Sharma, Adv.

Mr. Gourab Banerji, Sr. Adv.
Mr. George Pothan Poothicote, Adv.
Ms. Manisha Singh, Adv.
Mr. Prakarsh Kumar, Adv.
Mr. Ashu Pathak, Adv.
Ms. Jyoti Singh, Adv.
Mr. T.S. Sundaram, Adv.
Mr. Venkata Supreeth, Adv.
Mr. Mohit Pandey, Adv.
Mr. Rakesh Talukdar, Adv.
Mr. S.P. Mukherjee, Adv.
Ms. Raka Chatterjee, Adv.
Mr. Arunava Mukherjee, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Rohan Talwar, Adv.
Mr. Pranjit Bhattacharya, Adv.
Dr. Sunil Mittal, Adv.
Ms. Anu Tiwari, Adv.
Mr. Chirag Nayak, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. Pranav Saigal, Adv.
Mr. E.C. Agrawala, AOR

Mr. Dhruv Tamta, AOR
Mr. Suman K Doval, Adv.
Mr. Nishchay Dutt, Adv.

Mr. Amrish Kumar, AOR

Mr. Somiran Sharma, AOR
Mr. Suryanu Sengupta, Adv.
Mr. Dhrubajit Saikia, Adv.

Mr. S. Mukunth, Sr. Adv.
Mrs. Prabha Swami, Adv.
Ms. Divya Swami, Adv.
Mr. Nikhil Swami, AOR

Mr. Subodh Kumar Pathak, Adv.
Mr. Dharmendra Kumar Sinha, AOR
Mr. Shashiranjana, Adv.

Mr. Pawan Kumar Sharma, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.

Mr. A. Raghunath, AOR

Mrs. Siya Choudhary, Adv.

Mr. Nakul Dewan, Sr. Adv.

Mr. Balaji Srinivasan, AOR

Mr. Vishwaditya Sharma, Adv.

Mr. Meher Tandon, Adv.

Ms. Tansi Fotedar, Adv.

Mr. Satyendra Saharan, Adv.

Mr. Sathvik Chandrashekar, Adv.

Ms. Harsha Tripathi, Adv.

Mr. Shreyas Ranjan, Adv.

Mr. Aditya Nath, Adv.

Mr. Anirudh Krishnan, Adv.

Mr. Shiva Krishnamurti, Adv.

Mr. Ramkishore Karnam, Adv.

Mr. Mohit Kumar, Adv.

Mr. Anirudh Ramkumar, Adv.

Mr. Anuraag Rajagopalan, Adv.

Ms. Garima Jain, AOR

Mr. Sulaiman Mohd Khan, Adv.

Mrs. Taiba Khan, Adv.

Mr. Bhanu Malhotra, Adv.

Mr. Gopeshwar Singh Chandel, Adv.

Mr. Abdul Bari Khan, Adv.

Mr. Rohit Amit Sthalekar, AOR

Mr. Anilendra Pandey, Adv.

Mr. Rajiv Kumar Ranjan, Adv.

Mr. Priyanshu Upadhyay, Adv.

M/s. Ranjan & Company

Mr. Saurav Aggarwal, Adv.

Ms. Sonali Jaitley Bakhshi, Adv.

Mr. Jaiyesh Bakhshi, Adv.

Mr. Ravi Tyagi, Adv.

Mr. Gaurav Mishra, Adv.

Ms. Neetu Devrani, Adv.

Mr. Anubhav Yadav, Adv.
Mr. Sahil Dhawan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 IA Diary No 13371 of 2024 in Civil Appeal Nos 9486-9487 of 2019 for intervention is allowed.
- 2 Put up for further hearing tomorrow (29 August 2024) as a part heard matter.

(CHETAN KUMAR)
A.R. - cum - P.S.

(POOJA SHARMA)
Court Master